



HEAD OFFICE
Uttarakhand Pollution Control Board
 Gauradevi Paryavaran Bhawan
 46-B, I.T. Park, Sahastradhara Road,
 Dehradun (Uttarakhand)

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

Compliance Report in compliance of order dated 04.01.2022 passed by the Hon'ble National Green Tribunal in the matter of Original Application No. 367 of 2021 titled as "Harish Singh Bisht Versus State of Uttarakhand.

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Date: 26. 07.2022

Place: Dehradun

COMPLIANCE REPORT

In the matter of

Original Application No. 367 of 2021

In the matter of:

Harish Singh Bisht Applicant

Versus

State of Uttarakhand Respondent

I. BACKGROUND

1. That, the Hon'ble National Green Tribunal, Principal Bench, New Delhi, in the matter of O.A. No. 367 of 2021 titled as "Harish Singh Bisht State of Uttarakhand, issued following directions on 04.01.2022:

xxx.....xxx.....xxx

3. *In view of above, we direct a joint Committee of State PCB, District Council, Gopeshwar and District Magistrate, Chamoli to ensure effective steps for scientific management of the waste. The State PCB will be the nodal agency for compliance and coordination. Any failure in this regard will lead to fixing of accountability and coercive measures. The compliance report in the matter may be filed within two months by e-mail at judicial ngt@gov.in preferably in the form of searchable PDF/OCR Support PDF and not in the form of Image PDF.*

4.

5. *The report may particularly mention the quantity of waste generated and processed per day, waste dumped in the area and the status of legacy waste and its remediation. Further, it may be specified whether waste 3*

22

[Handwritten signature]

disposal is covered by the District Environment Management Plan, prepared in terms of order of this Tribunal dated 29.1.2021 in OA 360/2018, Shree Nath Sharma v. Union of India & Ors. and steps taken for execution of such plan.

XXX.....XXX.....XXX

2. In compliance of order passed by the Hon'ble National Green Tribunal, Principal Bench, New Delhi on dated 04.01.2022, the Joint Committee has undertaken inspection of the area in question on 04.04.2022. Following officials of the Joint Committee were part of the inspection:

- i) Dr. Raj Kumar Chaturvedi, Regional Officer (I/c), Regional Office, Uttarakhand Pollution Control Board, Dehradun.
- ii) Shri Rakesh Kandari, Assistant Scientific Officer, Regional Office, Uttarakhand Pollution Control Board, Dehradun.
- iii) Shri Mohan, Revenue Sub-Inspector, Papdiyana, Chamoli.
- iv) Shri Rajendra Sajwan, Executive Officer, Nagar Palika Parisad, Chamoli-Gopeshwar.
- v) Shri Ramesh Uniyal, Junior Engineer, Nagar Palika Parisad, Chamoli-Gopeshwar.

II. OBSERVATION OF THE JOINT COMMITTEE

The Inspection report of the Joint Inspection report along with Annexures is enclosed as **Annexure-1**. Observations of the Joint Committee are as follows: -

1. Status of Solid Waste generation and its disposal:

A total of 5 Ton/day of solid waste is generated from the Nagar Palika Parisad (NPP), Chamoli-Gopeshwar. Out of the total

generated waste, about 300 kg/day dry waste is segregated with the help of "Paryavaran Mitra" and compacted through compactor. Since April, 2021, a total of 105 Ton dry segregated waste has been sold which has generated a sum of Rs. 2.14 Laks revenue.

2. Status of Legacy waste and its remediation:

पालिका द्वारा अवगत कराया गया कि प्रश्नगत स्थल पर 1064 मी⁰टन Legacy Waste एकत्रित है। कूड़ा स्थल पर ठोस अपशिष्ट की रोकथाम हेतु नगर पालिका परिषद् चमोली-गोपेश्वर द्वारा 06 मी⁰ ऊंची सुरक्षा दिवाल के साथ 03 फिट ऊंचाई की जी⁰आई⁰सीट की बैरिकेडिंग लगाई गई है। Legacy Waste को 40×25×6 मी⁰ के पिट में डालकर मिट्टी से 03 फीट तक (Soil Layering) ढका गया है।

जिलाधिकारी कार्यालय के पत्र सं⁰ 1483/छब्बीस-30(2015-16) दिनांक 21, दिसम्बर, 2016 द्वारा नगर पालिका परिषद् चमोली-गोपेश्वर को ठोस अपशिष्ट प्रबन्धन हेतु पोखरी बैण्ड समीप खाता सं⁰-40 खसरा नं⁰ 2276 कुल रकवा-0.180 है⁰ भूमि नगर पालिका परिषद् चमोली-गोपेश्वर को प्राप्त हुई है। जिसके क्रम में नगर पालिका परिषद् चमोली-गोपेश्वर द्वारा ठोस अपशिष्ट प्रबन्धन परियोजना एवं विकेन्द्रीकृत हेतु सेग्रिगेशन हाल/ट्रैडिंग ग्राउण्ड के निर्माण हेतु डी⁰पी⁰आर⁰ स्वीकृत है। जिसमें उत्तराखण्ड शासन के पत्र सं⁰-1384/(1)iv -3/(SWM)/19 दिनांक 26.06.2019 के द्वारा उक्त मद में रु⁰ 145.8 लाख की धनराशि स्वीकृत है। जिसके सापेक्ष रु⁰-119.75 लाख की धनराशि अवमुक्त हुई है।

अवमुक्त धनराशि के सापेक्ष नगर पालिका परिषद् चमोली-गोपेश्वर द्वारा प्रश्नगत स्थल रु⁰ 66.32 लाख धनराशि का व्यय निम्न कार्यों पर किया गया है:-

1. सुरक्षात्मक दिवाल, समतलीकरण कार्य एवं वाहन मार्ग निर्माण।
2. कूड़ा वाहन क्रय।

EIA पर्यावरणीय स्वीकृति हेतु NATUREANALYTICA ENVIROCARE SOLUTIONS PVT. LTD. UDAYPUR को पत्र सं⁰ -1481/ई⁰आई⁰ई⁰/2020-21, दिनांक 21 सितम्बर, 2021 से कार्यदेश किया गया है। पूर्व में नवम्बर माह, 2021 में आग जनी की घटना बताई गई है।

निरीक्षण के दौरान प्रश्नगत स्थल पर कोई आग जनी नहीं पाई गई। और ना ही ठोस अपशिष्ट का निस्तारण बालखिला नदी में नहीं होता पाया गया है। निस्तारण स्थल (ट्रैकिंग ग्राउण्ड) से नदी की दूरी 60 मी० है।

3. Solid Waste Management in District Environment Plan

District Environment Plan has been is prepared by the GB Pant National Institute of Himalayan Environment (GBP-NIHE), Kosi-Katarmal (Almora). Said District Environment Plan consists of various components of Solid Waste Management, like- inventory of solid waste generation, available infrastructure for waste management, method used for treatment of solid waste in the district, gap identification, proposed policies and budgetary requirements, reclamation of dump sites, project population and solid waste generation and action plan for solid waste management. The plan has been sent to Central Pollution Control Board for final approval. However, the Nagar Palika Parisad is in the process of implementing the said plan.

III. ACTION TAKEN BY THE UKPCB

Based on the observations of the Joint Committee, Uttarakhand Pollution Control Board has issued directions under section-5 of the Environment (Protection) Act, 1986 (as amended) to the Executive Officer, Nagar Palika Parisad, Chamoli-Gopeshwar-Chamoli for ensuring compliance of following, vide this office letter dated 27.06.2022:

- i) To scientifically dispose 1064 MT legacy waste stored at the said site on priority basis as per the provisions of the Solid Waste Management Rules, 2016 and send compliance report.
- ii) To ensure that waste disposed in the site shall not mix with nearby river.

- iii) To ensure treatment of solid waste in accordance to Solid Waste Management Rules, 2016 and start construction of dumping ground as per approved DPR.

Copy of direction issued on 27.06.2022 in enclosed as **Annexure-2**.



माननीय राष्ट्रीय हरित अधिकरण में योजित मूल आवेदन संख्या- 367/2021 श्री हरीश विष्ट बनाम उत्तराखण्ड प्रदूषण नियंत्रण बोर्ड व अन्य में 04.01.2022 को पारित आदेश में पोखरी बैण्ड समीप ठोस अपशिष्ट पदार्थों के निर्वहन के सम्बन्ध में संयुक्त निरीक्षण आख्या:-

उपरोक्त विषयक बोर्ड मुख्यालय के पत्रांक स0-यू0के0पी0सी0बी0/एच ओ0/सा-183-545/2022/7029-1350 दिनांक-22.2.2022 के अनुपालन में आज दिनांक-04.04.2022 को संयुक्त निरीक्षण किया गया। संयुक्त निरीक्षण में निम्न पदाधिकारी उपस्थित रहे:-

- 1-डा0 राज कुमार चतुर्वेदी क्षेत्रीय अधिकारी यू0के0पी0सी0बी0 देहरादून।
- 2-श्री राकेश कण्डारी, सहायक पर्यावरण अभियन्ता, यू0के0पी0सी0बी0 देहरादून।
- 3-श्री मोहन, राजस्व उपनिरीक्षक पपड़ियाणा चमोली।
- 4-श्री राजेन्द्र सजवाण, अधिशासी अधिकारी न0पा0परि0 गोपेश्वर।
- 5-श्री रमेश उनियाल, अवर अभियन्ता, न0पा0परि0 गोपेश्वर।

स्थल की निरीक्षण आख्या बिन्दुवार निम्न प्रकार है:-

1- प्रश्नगत: स्थल पर ठोस अपशिष्ट निस्तारण की अद्यतन स्थिति।

नगर पालिका परिषद चमोली-गोपेश्वर द्वारा अवगत कराया गया कि प्रतिदिन लगभग 5 टन ठोस अपशिष्ट उत्पन्न हो रहा है जिसमें से सूखा कूड़ा एकत्रित कर पृथकीकरण किया जा रहा है। पृथकीकरण के लिए 15 पर्यावरण मित्र नियुक्त किये गये हैं। प्रतिदिन लगभग 300 किग्रा0 प्लास्टिक, धातु, कागज आदि पृथकीकरण कर कॉम्पैक्टर के माध्यम से कॉम्पेक्ट किया जा रहा है। 01 अप्रैल 2021 से वर्तमान तक 105 टन वेस्ट विक्रय किया गया है। जिसमें निकाय द्वारा कुल रू0-2,14,200.00 की आय अर्जित की गई है।

2- वर्तमान में प्रश्नगत स्थल पर एकत्रित Legacy waste की मात्रा एवं उसके निस्तारण की कार्य योजना।

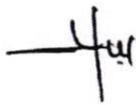
पालिका द्वारा अवगत कराया गया कि प्रश्नगत स्थल पर 1064 मी0टन Legacy waste एकत्रित है। कूड़ा स्थल पर ठोस अपशिष्ट की रोकथाम हेतु नगर पालिका परिषद चमोली-गोपेश्वर द्वारा 06 मी0 उंची सुरक्षा दिवाल के साथ 03 फिट उंचाई के जी0आई0सीट की बैरिकेडिंग लगाई गई है। Legacy waste को 40x25x6 मी0 के पिट में डालकर मिट्टी से 3 फिट तक (Soil Layering) ढका गया है।

3-जिलाधिकारी कार्यालय के पत्र संख्या-1483/छब्बीस-30 (2015-16) दिनांक-21 दिसम्बर 2016 द्वारा नगर पालिका परिषद चमोली-गोपेश्वर को ठोस अपशिष्ट प्रबन्धन हेतु पोखरी बैण्ड समीप खाता संख्या-40 खसरा स0-2276 कुल रकवा-0.180 है0 भूमि नगर पालिका परिषद चमोली-गोपेश्वर को प्राप्त हुई है। जिसके क्रम में नगर पालिका परिषद चमोली-गोपेश्वर द्वारा ठोस अपशिष्ट प्रबन्धन परियोजना एवं विकेन्द्रीकृत हेतु सेग्रीगेशन हॉल/ट्रैचिंग ग्राउण्ड के निर्माण हेतु डी0पी0आर0 स्वीकृत है। जिसमें उत्तराखण्ड शासन के पत्र सं0-1384/(1)iv-3/2021-22 (swm)/19 दिनांक-26.6.2019 के द्वारा उक्त मद में रू0-145.08 लाख की धनराशि स्वीकृत है। जिसके सापेक्ष रू0-119.75 लाख की धनराशि अवमुक्त हुई है।

4-अवमुक्त धनराशि सापेक्ष नगर पालिका परिषद चमोली-गोपेश्वर द्वारा प्रश्नगत स्थल रू0-66.32 लाख धनराशि का व्यय निम्न कार्यों पर किया गया है:-

- 1-सुरक्षात्मक दिवाल, समतलीकरण कार्य एवं वाहन मार्ग निर्माण
- 2-कूड़ा वाहन कय


02/04/2022
4/4/2022





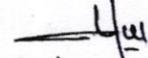


3-EIA पर्यावरण स्वीकृति हेतु NATUREANALYTICA ENVIROCARE SOLUTIONS PVT.LTD UDAYPUR को पत्र संख्या-1481/ई0आई0ई0/2020-21 दिनांक-14 सितम्बर 2021 से कार्यदेश किया गया है। पूर्व में नवम्बर माह 2021 में आग जनी की घटना बताई गई है।

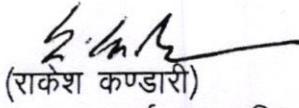
निरीक्षण के दौरान प्रश्नगत स्थल पर कोई आग जनी नहीं पाई गई। ओर नहीं ठोस अपशिष्ट का निस्तारण बालखिला नदी में नहीं होता पाया गया है। निस्तारण स्थल (ट्रेचिंग ग्राउण्ड) से नदी की दूरी 60 मी0 है।


(मोहन)

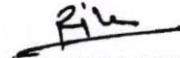
उपराजस्व निरीक्षक
पपड़ियाणा 4/4/2022
तहसील-चमोली।



(राजेन्द्र सजवाण)
अधिशासी अधिकारी
नगर पालिका परिषद
चमोली-गोपेश्वर।


(राकेश कण्डारी)

सहायक पर्यावरण अभियन्ता,
यू0के0पी0सी0बी0 देहरादून।



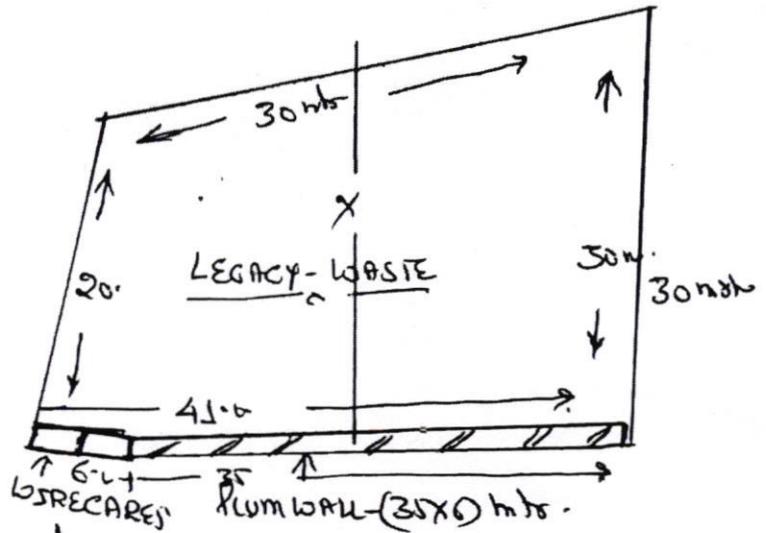
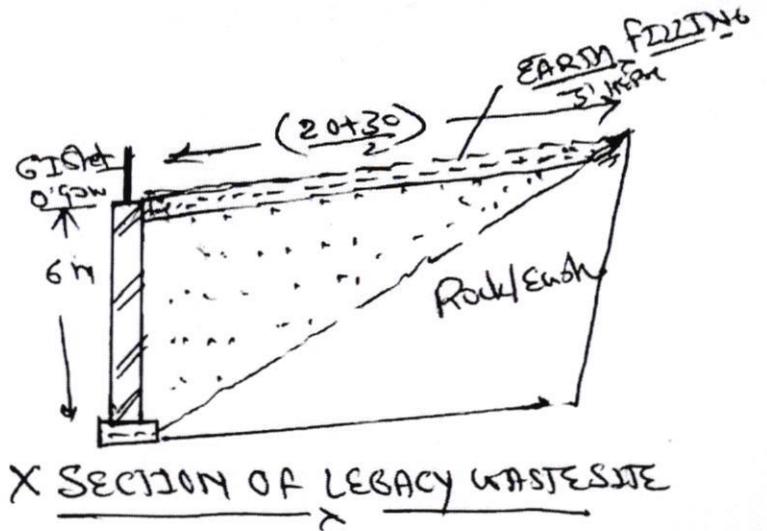
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क्षेत्रीय अधिकारी
यू0के0पी0सी0बी0 देहरादून।

LEGACY WASTE AT DUMPING SITE NEAR POKHRI BAND/GAIRPUL

NAGAR PALIKA PARISHAD GOPESHWAR CHAMOLI.

PROPOSED
SOLID-WASTE
TREATMENT-
SITE.

L
A
N
A



Total legacy waste -

60mtr.

$$\frac{1}{2} \left(\frac{41+30}{2} \right) \left(\frac{20+30}{2} \right) \left(\frac{6+0}{2} \right) = 1331.25$$

OS₁ - 1330 tms

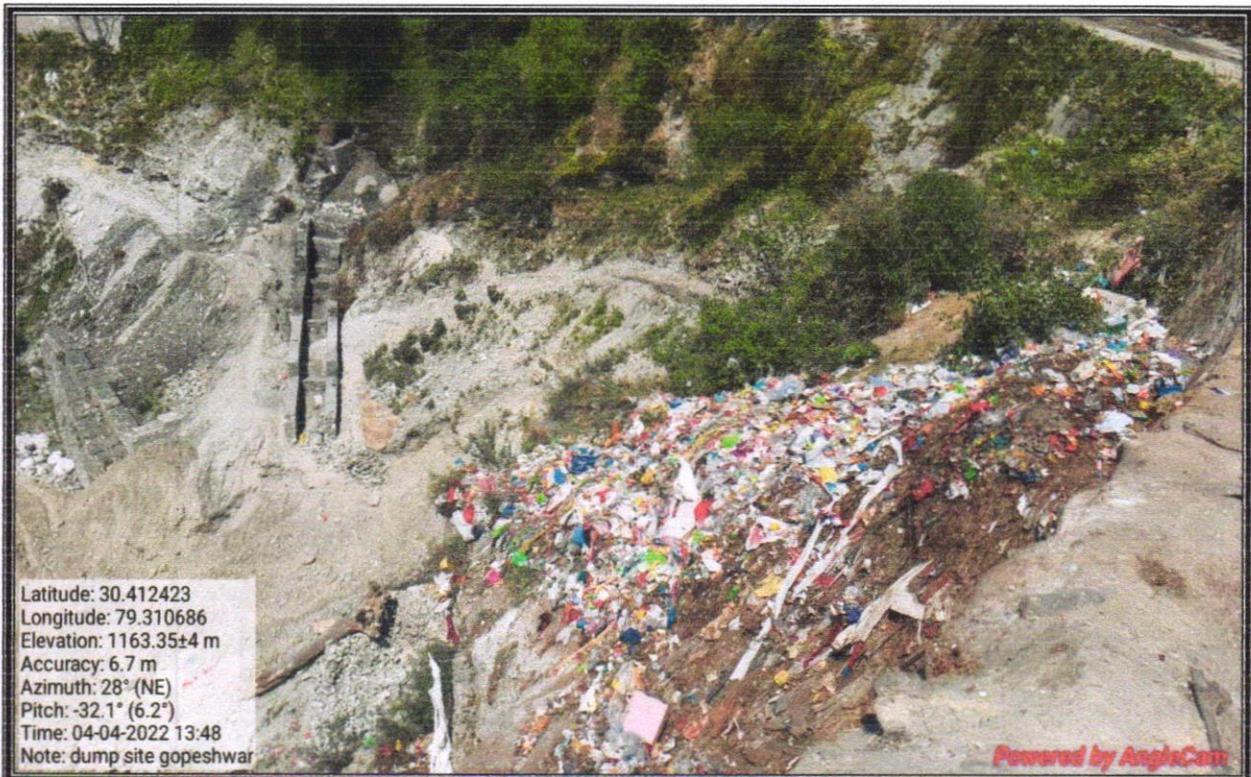
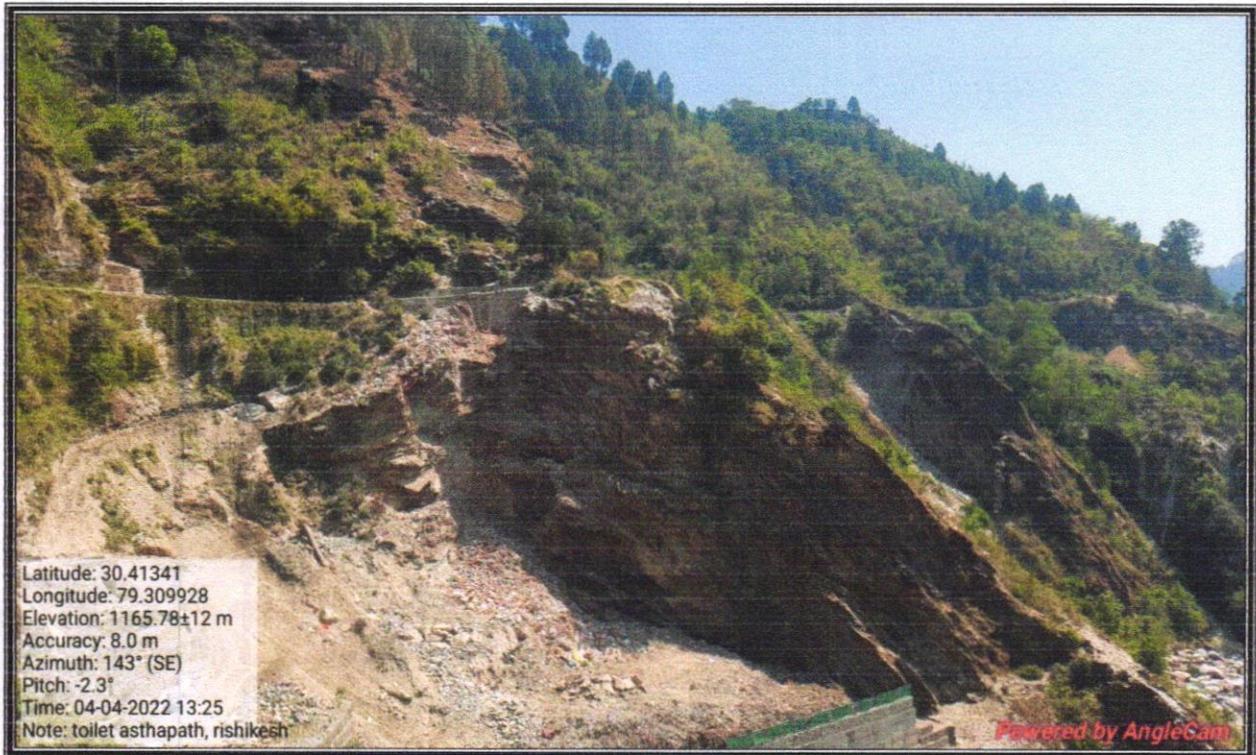
Density of legacy waste - 800 kg/m³

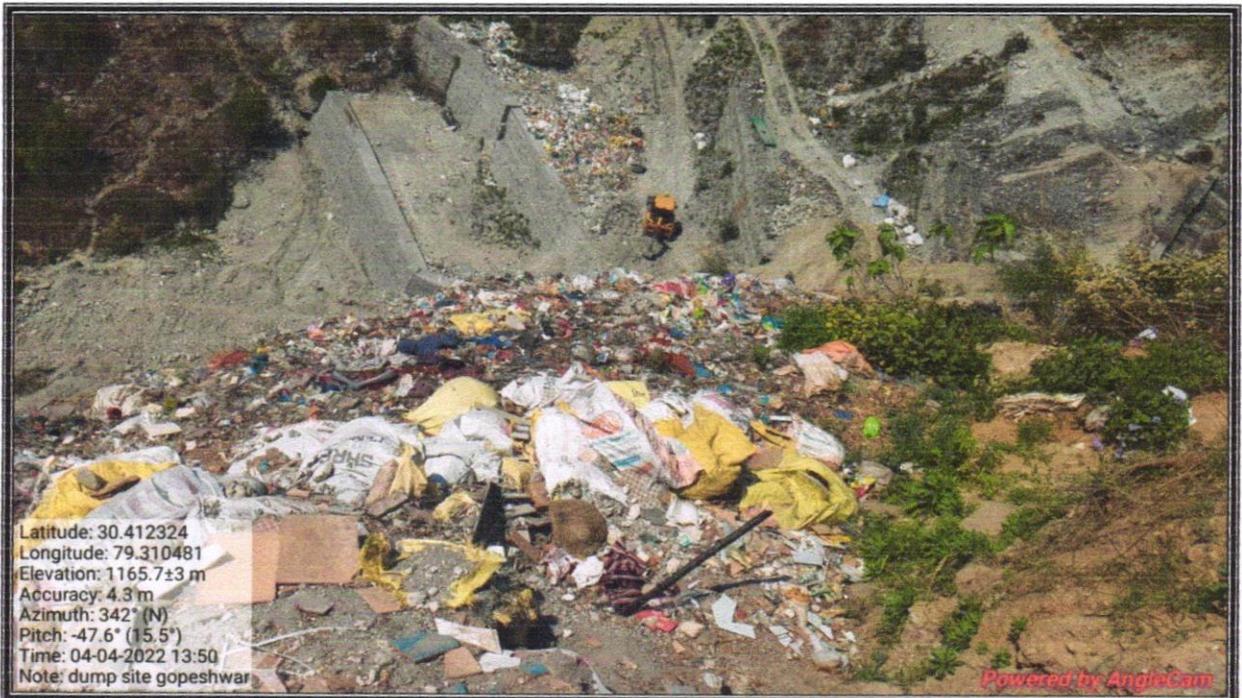
Total wgt - 1064 MT

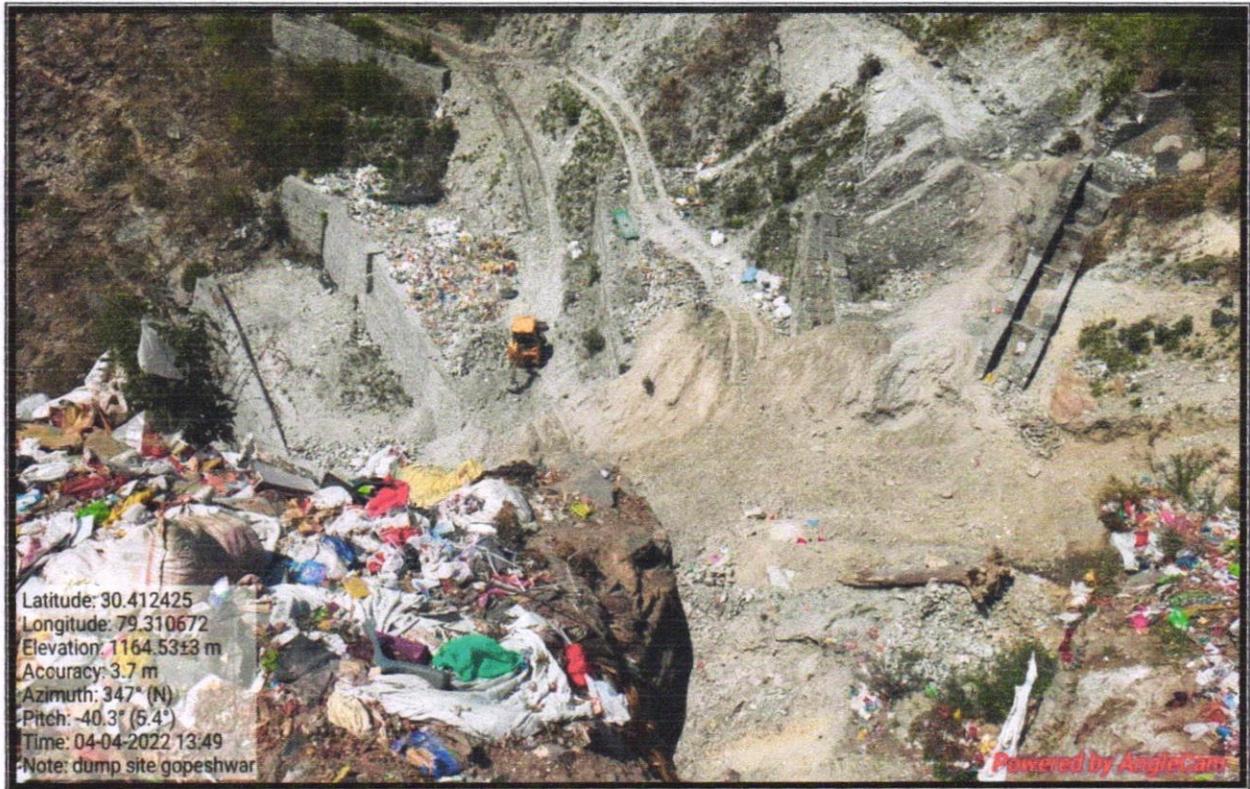
→ BALKHOLA RIVER →

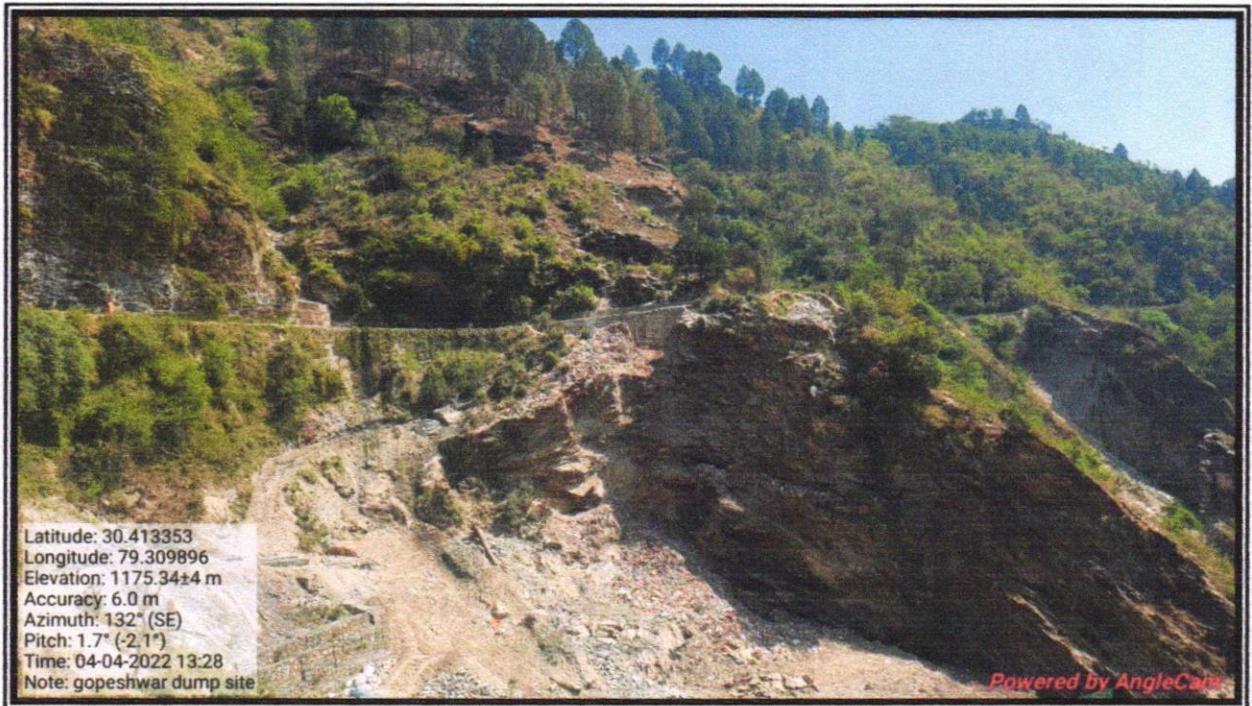
अवर अभियन्ता
नगर पालिका परिषद
गमोली-गोपेश्वर

[Signature]









क्षेत्रीय कार्यालय
उत्तराखण्ड प्रदूषण नियंत्रण बोर्ड
ई-115, नेहरू कॉलोनी, देहरादून-248001



REGIONAL OFFICE
Uttarakhand Pollution Control Board
E-115, Nehru Colony, Dehradun-248001

पत्रांक सं०-यूकेपीसीबी/आरओडी/NGT-41/2022-23/834 - 379

दिनांक: 21/05/22

सेवा में,

श्री पी०के० जोशी (पर्यावरण अभियन्ता)
उत्तराखण्ड प्रदूषण नियंत्रण बोर्ड,
गौरा देवी पर्यावरण भवन,
46बी, आई०टी० पार्क, सहस्त्रधारा रोड,
देहरादून।

Uttarakhand Pollution Control Board

Diary No.....1069.....

Date.....23/5/22.....

विषय- मा० राष्ट्रीय हरित अधिकरण में योजित मूल आवेदन संख्या-367/2021, हरीश सिंह बिष्ट बनाम उत्तराखण्ड राज्य के सम्बन्ध में।

महोदय,

कृपया उपरोक्त विषयक बोर्ड मुख्यालय के पत्रांक संख्या-यूकेपीसीबी/एच.ओ./सा०-183-545-115 दिनांक 29.04.2021 के अनुपालन में वांछित सूचनाएँ निम्नलिखित हैं-

1. पालिका में निम्न प्रकार से कूड़ा संग्रहण तथा निस्तारण- होम कम्पोस्टिंग -1.5 टन, नावेड पिटो के माध्यम-2.50 टन, मिट्टी, धूल गिट्टियों, कंकड़ का चूरा-0.70 टन, व अजैविक कूड़ा-0.30, इस प्रकार से कुल टोस अपशिष्ट-5.0 टन/दिन
2. नगरपालिका परिषद द्वारा अवगत कराया गया कि स्थल पर 1064 मीट्रिक टन Legacy Waste माह नवम्बर, 2017 से डाला जा रहा है।
3. नगर पालिका परिषद द्वारा अवगत कराया गया कि पहाड़ों में आगजन्य रोकने एवं नदी में गिरने/रिसने से बचाव हेतु उक्त वेस्ट को 03 फिट तक ढका गया है। इसके अतिरिक्त वेस्ट को टोस अपशिष्ट प्रबन्धन नियम-2016 के अनुरूप निस्तारित नहीं किया जा रहा है।
4. नगर पालिका परिषद चमौली-गोपेश्वर द्वारा सूचित किया कि टोस अपशिष्ट प्रबन्धन हेतु डी०पी०आर० स्वीकृत है, जिसमें वर्तमान में सुरक्षात्मक दीवारें तथा सड़क मार्ग तथा पर्यावरणीय स्वीकृति (EIA) का अध्ययन कार्य गतिमान होना बताया गया है। वर्तमान में डी०पी०आर० के अनुसार डम्पिंग/स्थल का निर्माण नहीं हुआ है।

AB (Mit)
21/5/22

भवदीय

Riv

(डा० आर०के० चतुर्वेदी)
क्षेत्रीय अधिकारी (प्र०)

कार्यालय नगर पालिका परिषद् चमोली-गोपेश्वर।

पत्रांक 766/एस0डब्लू0एम0/2022-23. दिनांक 12 मई 2022

सेवा में

पर्यावरण अभियन्ता
उत्तराखण्ड प्रदूषण नियंत्रण बोर्ड
गौरा देवी पर्यावरण भवन देहरादून।

विषय:- मा0 राष्ट्रीय हरित अधिकरण में योजित मूल आवेदन सं0 367/2021, हरीश बिष्ट बनाम
उत्तराखण्ड राज्य के सम्बन्ध में।

महोदय

कृपया उपयुक्त विषयक अपने कार्यालय के पत्रांक-युकेपीसीबी/एचओ/NGT-183/545 115
दिनांक 29-04-2022 से अग्यों के साथ इस कार्यालय को पृष्ठांकित है का सन्दर्भ गृहण करने का कष्ट करें।
इस काम में नगर पालिका परिषद् चमोली-गोपेश्वर द्वारा बिन्दुवार सूचना निम्न प्रकार से प्रेषित है।

बिन्दु सं0 01- पालिका में निम्न प्रकार से कूड़ा संग्रहण तथा निस्तारण किया जाता है।

(अ) होम कम्पोस्टिंग	- 1.5 टन
(ब) पालिका द्वारा नाबेड पिटों के माध्यम	- 2.50 टन
(स) अन्य मिट्टी, धूल मिट्टीयों, ककड का चूरा	- 0.70 टन
(द) अजैविक कूड़ा	- 0.30 टन
कुल ठोस अपशिष्ट	- 5.0 टन

बिन्दु सं0: 02- प्ररनगत स्थल पर कूड़ा माह नवम्बर 2017 से डाला जा रहा है। डम्प वेस्ट सुखा है।

बिन्दु सं0: 03- पहाडों में आगजैव्य घटनाओं को देखते हुए तथा नदी में गिरने/रिसने से बचाव हेतु वेस्ट को
पिट में डालकर 03 फीट तक ढका गया है। वेस्ट को ठोस अपशिष्ट प्रबन्धन नियम 2016 के अनुरूप
निस्तारित कर लिया जायेगा।

बिन्दु सं0:04- नगर पालिका परिषद् चमोली-गोपेश्वर में ठोस अपशिष्ट प्रबन्धन हेतु डी0पी0आर0 स्वीकृत है
जिसमें वर्तमान में सुरक्षात्मक दीवारें तथा सड़क मार्ग तथा पर्यावरणीय स्वीकृति (EIA) अध्ययन कार्य गतिमान
है। ठोस अपशिष्ट प्रबन्धन डी0पी0आर0 के अनुसार ही कार्य किया जा रहा है।

अतः उक्तानुसार सूचना स्वीकार करने की कृपा कीजिएगा।

भवदीय
अधिसारी अधिकारी
नगर पालिका परिषद्,
चमोली-गोपेश्वर।



HEAD OFFICE
Uttarakhand Pollution Control Board
"Gaura Devi Paryavaran Bhawan"

16
ANNEXURE-2

46B, IT Park, Sahastradhara Road, Dehra Dun (Uttarakhand)
Web : www.ueppcb.uk.gov.in. E-mail : msukpcb@yahoo.com

UKPCB/HO/NGT-18354/2022/06

Date: 22.06.2022

Speed Post

To,
Executive Officer,
Gopeshwar Nagar Panchayat,
Distt - Chamoli.

Directions under Section-5 of Environment (Protection) Act - 1986

WHEREAS, Ministry of Environment, Forests and Climate Change, Government of India has promulgated Solid Waste Management Rules, 2016 under Environment (Protection) Act, 1986; and

WHEREAS, as per Rule - 20 of the Solid Waste Rules, 2016, the Urban local bodies located in hilly areas shall implement extra measures in addition to duties and responsibilities assigned under Rule-15; and

WHEREAS, Hon'ble NGT in its order dated on 04.01.2022, in the matter of O.A. no. 367/2021 Harish Singh Bisht Vs State of Uttarakhand, directed to District Magistrate, Chamoli, Uttarakhand State Pollution Control Board and Nagar Panchayat, Gopeshwar to ensure effective steps for scientific management of the waste.

WHEREAS, in compliance of order of the Hon'ble NGT order dated 04.01.2022, joint inspection of site was carried out by the officials of Uttarakhand Pollution Control Board (UKPCB), Nagar Panchayat and District Administration on 04.04.2022 and made following observations :-

1. In the Nagar Panchayat area, approximately 5ton/day of solid waste is generated, from which the dry waste is being segregated. For segregation work fifteen workers as Paryavaran mitra have been appointed. Approx. 300 Kg/day plastic and metal waste is being segregated and compacted by means of compactor. The total 105 Ton waste is sold from 1 April, 2021 by which the local body has earning of Rs 2,14,200.00 (Two Lakh Fourteen Thousand Two Hundred Rupees only).
2. According to joint committee report at the site 1064 MT legacy waste is stored at the site. At the dumping site 06meter high protective wall with 3ft high GI sheets has been established as a barricading. Legacy waste is dumped in the pit of size 40 x 25x06 meter and covered by soil layering upto 3ft.
3. From the office of District Magistrate, Chamoli vide letter dated 21.12.2016 M/s Nagar Palika Parishad Chamoli has received land at near Pokhri band, Khat anno-40, Khasra no.-2276, Total Rakva - 180Hect. For the management of solid waste and in continuation of the same Nagar Palika Parishad Chamoli-Gopeshwar DPR has been approved for the construction of segregation hall/trenching ground. For this work as per the Uttarakhand Sashan letter dated 26.06.2019 Rs 155.08 lakh has been approved out of which Rs 119.75lakh has been released.

It is evident from the above observations, that even now, around 1064 MT legacy waste is stored at the said site which is not treated according to Solid Waste Management Rules, 2016;

WHEREAS, Hon'ble NGT in the matter of O.A. no. 606/2018 issued directions that :- "The work of legacy waste sites remediation from dated 01.04.2020 till compliance will result in liability to pay compensation at the rate of Rs. 10.00 Lakh per month per local body for population of above 10 lakh, Rs10.00 Lakh per month per local body for population of above 10 Lakh, Rs 5.00 Lakh per month per local body for population between 5 Lakh to 10 Lakh and Rs 1.00 Lakh per month per local body; and

...cont..page-2

Now Therefore, in exercise of the power conferred under Section-5 of Environment (Protection) Act - 1986 as amended with approval of the competent authority of the Board, notice is hereby served to Nagar Panchayat, Gopeshwar to Show Cause within 30 days of time from issue of this notice to the undersigned, why not the Environment compensation of ₹1.0 Lakh/Month shall be imposed on the Nagar Panchayat, Gopeshwar under the provisions of above Acts.

Nagar Panchayat, Gopeshwar is also directed :-

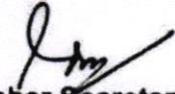
1. To scientifically dispose 1064MT legacy waste stored at the said site on priority basis as per the provisions of Solid Waste Management Rules, 2016 and send compliance report to this office.
2. To ensure that waste disposed in site shall not mix with nearby river.
3. To ensure treatment of solid waste in accordance to solid waste management rules, 2016 and start construction of dumping ground as per approved DPR.

This issues with the approval of competent authority of this Board.


(S.P. Subudhi)
Member Secretary.

Copy to :-

1. Additional Chief Secretary, Urban Development Department, Dehradun for kind information
2. Director, Urban Development Directorate, Dehradun for kind information and necessary action.
3. District Magistrate, Chamoli for kind information and necessary action.
4. Regional Officer, Uttarakhand Pollution Control Board, Dehradun for information and necessary compliance.
5. Guard File.


Member Secretary

etc. ✓